

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date: 17th June, 2016
Time: 10.30 A.M.

HON'BLE MR. JUSTICE S.P. WANGADI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 606/2016 & M.A. No. 607/2016 in Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sarad K. Sunny, Adv. for Applicant in M.A's
2.	Original Application No. 327/2016	M.S. Negi Vs Union of India & ors.	Mr. Kapil Kher, Adv. for Applicant
3.	Original Application No. 328/2016	Asara & Anr. Vs State of Haryana & Ors.	Ila Haldia, Adv. for Applicant
4.	Original Application No. 329/2016	Som Pal Vs State of Haryana & Ors.	Mr. Prashant Singh, Adv. for Applicant
5.	M.A No. 611/2016 in Original Application No. 550/2015	Virender Kumar Vs MoEF & CC & Ors.	Ms. Upasna Singh, Adv. for Applicant in M.A

For orders, cause list and other information please visit our website: www.greentribunal.gov.in